

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 29.04.2022 (FRIDAY)

COURT -II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 13 of 2017 (PH)	Vinod Kumar Gupta Vs. Competition Commission of India & Anr.	Prakhar Gupta	Kunal Sharma (R-CCI) Yaman Verma Tejas Karia-R2

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**By order of Hon'ble Chairperson
-sd/-
Registrar**